

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 4/AM11 HELD ON 28.04.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 4/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 28.04.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 3/AM11 held on 21.04.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-15	MACRO POLYMERS PVT. LTD.	HQ F. No. 01/87/050/00171/AM08/DES-VII	Status: Approved
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0810065625 Dated 27.06.2007	RLA F. No. 08/24/040/00085/AM08	

Application: Request is for amendment in the description of Import Item No. 1 and 4.

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II, dated 23.03.2010, following adhoc norms are **approved** with modification in description of Import Item No. 1 and 4 in supersession of earlier norms ratified in NC Meeting No. 28/AM10 held on 07.10.2009 (Case No. A-86):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Monobasic Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg

3.1.2	Case No. A-16	ACG PHARMAPACK PVT. LTD.	HQ F. No. 01/87/050/00175/AM10/DES-VII	Status: Approved
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0310534964 Dated 24.08.2009	RLA F. No. 03/94/040/00442/AM10	

Application: Request is for fixation of adhoc norms for the export product “250 Microns PVC Film Laminated with 25 Micron PE Film and Coated with 90 GSM PVDC (Triplex)”

Decision: With D/o C&PC OM No. 46011/105/2009-PC.II dated 31.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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250 Micron PVC Film Laminated with 25 micron PE Film and Coated with 90 gsm PVDC (Triplex)	1 kg	1. PVC Resin	0.7507 kg
		2. Pigments	0.0044 kg
		3. PVC Stabilizer	0.0271 kg
		4. PVC Processing Aid	0.0144 kg
		5. Impact Modifier for PVC	0.0922 kg
		6. Lubricants	0.0108 kg
		7. Adhesive	0.0196 kg
		8. LDPE Film	0.0616 kg
		9. PVDC Aqueous Dispersion (Primer) Total solids 40+/-2%	0.0119 kg
		10. Aqueous Dispersion of Vinylidne Chloride –Base Coat (Total Solid Content 60+/-1%)	0.3178 kg
		11. Aqueous Dispersion of Vinylidne Chloride – Methacrylate Copolymer Top Coat (Total Solid Content 55+/-1%)	0.0346 kg

3.1.3	Case No. A-17	KUSHAL KR. ROY CHOWDHURY	HQ F. No. 01/87/050/00209/AM10/DES-VII	Status: Approved
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0210131938 Dated 23.09.2009	RLA F. No. 02/24/040/00106/AM10	

Application: Request is for amendment in the description of Import Item No. 1 and 2.

Decision: The Committee considered the request of the firm and decided to modify the description of Import Item No. 1 and 2 in supersession of earlier norms ratified in NC Meeting No. 41/AM10 held on 06.01.2010 (Case No. 1/28/87-ALC1/2009). Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softening Point 110 +/- 2°C for Flexo/Gravure Inks	1 kg	1. Dimer Acid (Pripol 1017/AA-97/ Unidyme-18 / Pripol 1045/FUN-DIM 18)	0.680 kg
		2. Dimer Acid (Pripol 1252/Unidyme M06/AA99 Dimer Acid)	0.340 kg
		3. Ethylene Diamine	0.110 kg

ONLINE CASES

Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status: Approved			
HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	40169100	62/0- GASKET	9000000.000	Number	27841508.00	604593.00 US\$
2	40169100	62/0- PACKING ORING A	72000.000	Number	97943.00	2127.00 US\$
3	40169100	62/0- PACKING ORING B	72000.000	Number	117519.00	2552.00 US\$
4	40169100	62/0- PACKING ORING P204D	600000.000	Number	898113.00	19503.00 US\$
5	40169100	62/0- VALVE RUBBER PRESS RELIF	72000.000	Number	97810.00	2124.00 US\$
6	40169100	62/0- BOOTPIN	600000.000	Number	2041166.00	44325.00 US\$
7	40169100	62/0- BOOT GUIDE PIN	300000.000	Number	762035.00	16548.00 US\$
				Total	31,856,094.00	691,772.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40029910	NEOPRINE W	57025.000	K.G	13596209.00	290828.00 US\$	
2	40029910	NIPOL N 32	3010.000	K.G	534727.00	11438.00 US\$	
3	38122090	NA 22	320.000	K.G	179520.00	3840.00 US\$	
4	40029910	FLURO ELASTROMER	1375.000	K.G	3856875.00	82500.00 US\$	
5	40029910	COMPOUND E17435NP	11934.000	K.G	2058776.00	44038.00 US\$	
				Total	20,226,107.00	432,644.00	

Decision: With DIPP letter dated 28.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Gasket	9000000 No. (100,800 kg)	1. Neoprine W (Chloroprene Rubber)	57025 kg
2. Packing Oring A	72000 No. (14.40 kg)	2. Nipol N 32 (Nitrile Rubber)	3010 kg
3. Packing Oring B	72000 No. (21.60 kg)	3. NA 22 (Accelerator)	320 kg
4. Packing Oring P204 D	600000 No. (600 kg)	4. Fluro Elastomer	1375 kg
5. Value Rubber Press Relif	600000 No. (14.40 kg)		
6. Bootpin	9000000 No. (4800 kg)	5. Ethylene Propylen Compound EI 17435 NP	11934 kg
7. Boot Guide Pin	300000 No. (2280 kg)		

Case No.:3/39/87-ALC1/2008

Party Name:TRP SEALING SYSTEMS
(INDIA) PRIVATE LIMITED

Meet No/Date:4/87-ALC1/2010
28.04.2010

Status:
Approved

HQ File :01/87/050/00623/AM09/

RLA File :31/24/040/00043/AM09/

Lic.No/Date:3110036660
29.12.2008

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169340	62/0- RUBBER GASKETS/ SEALS FOR PLATE HEAT EXCHANGER (VARIOUS TYPES/GRADES)	65000.000	K.G	41930730.00	1050895.00 US\$
				Total	41,930,730.00	1,050,895.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059190	RUBBER COMPOUND SHEETS (VARIOUS TYPES/ GRADES)	100000.000	K.G	13848650.00	341942.00 US\$	
				Total	13,848,650.00	341,942.00	

Decision: With DIPP letter dated 28.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Gaskets / Seals for Plate Heat Exchanger (various types / grades)	1 kg	Rel. Rubber Compound Sheets (various types/grades)	1.538 kg

Note: No repeat licence should be issued on the above norm since case to case wastage according to design and specific order. may vary

Case No.:16/17/87-ALC1/2009

Party Name:KALPANA
INTERNATIONAL

Meet No/Date:4/87-ALC1/2010
28.04.2010

Status:
Approved

HQ File :01/87/050/00132/AM10/

RLA File :06/24/040/00007/AM10/

Lic.No/Date:0610015821
02.07.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39259090	63/0- BUILDERS WARE OF PLASTIC	19048.000	K.G	3024000.00	63000.00 US\$
				Total	3,024,000.00	63,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39129090	CELLULOSE PLASTIC GRANULES	20000.000	K.G	2016000.00	42000.00 US\$	
				Total	2,016,000.00	42,000.00	

Decision: With D/o C&PC OM No. 46011/77/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Builderwares of Plastic	1 kg	Cellulose Plastic Granules	1.05 kg/kg content in the export product

Case No.:3/48/87-ALC1/2009Party Name:MACRO POLYMERS P.
LTD.Meet No/Date:4/87-ALC1/2010
28.04.2010**Status:**
Approved

HQ File :01/87/050/00361/AM10/

RLA File :08/24/040/00267/AM10/

Lic.No/Date:0810085373
30.12.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin F-4035 (70% Resin content)	100000.000	Number	7755000.00	165000.00 US\$
				Total	7,755,000.00	165,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Soya Fatty Acid	20300.000	K.G	893000.00	19000.00 US\$	
2	29163110	Benzoic Acid	10100.000	K.G	705000.00	15000.00 US\$	
3	29173500	Phthalic Anhydride	23500.000	K.G	1269000.00	27000.00 US\$	
4	29054290	Pentaerithritol	23600.000	K.G	1739000.00	37000.00 US\$	
5	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC NEW DELHI.)	34100.000	K.G	1269000.00	27000.00 US\$	
				Total	5,875,000.00	125,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin F-4035 (70% Resin Content)	1 kg	1. Soya Fatty Acid	0.203 kg
		2. Benzoic Acid	0.101 kg
		3. Phthalic Anhydride	0.235 kg
		4. Penta-erithritol	0.236 kg
		5. Toluene	0.315 kg

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Case No.:4/48/87-ALC1/2009		Party Name:MACRO POLYMERS P. LTD.		Meet No/Date:4/87-ALC1/2010 28.04.2010		Status: Approved	
HQ File :01/87/050/00362/AM10/		RLA File :08/24/040/00271/AM10/		Lic.No/Date:0810085438 31.12.2009		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- Alkyd Resin F 4035 (70% Resin content)	100000.000	K.G	7755000.00	165000.00 US\$	
				Total	7,755,000.00	165,000.00	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Soya Fatty Acid	20300.000	K.G	893000.00	19000.00 US\$	
2	29163110	Benzoic Acid	10100.000	K.G	705000.00	15000.00 US\$	
3	29173500	Phthalic Anhydride	23500.000	K.G	1269000.00	27000.00 US\$	
4	29054290	Pentaerithritol	23600.000	K.G	1739000.00	37000.00 US\$	
5	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PAR A 4.7 OF H.B.AM2009-14 & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI.)	34100.000	K.G	1269000.00	27000.00 US\$	
				Total	5,875,000.00	125,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 23.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin F-4035 (70% Resin Content)	1 kg	1. Soya Fatty Acid	0.203 kg
		2. Benzoic Acid	0.101 kg
		3. Phthalic Anhydride	0.235 kg
		4. Penta-erithritol	0.236 kg
		5. Toluene	0.315 kg

Case No.:3/47/87-ALC1/2009	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status: Approved
HQ File :01/87/050/00352/AM10/	RLA File :05/23/040/00175/AM10/	Lic.No/Date:0510257758 04.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40069000	61/0- Fire Sealing Material Consisting of 3-6548 RTV Silicone Foam Part A/B. , (1 Set Consisting of 3-6548 RTV Silicone Foam Part A/B , Nett Wt Containing 19258.40 Kg , Covering 770 Sqr Mtr)	19258.400	K.G	8142000.00	172500.00 US\$
				Total	8,142,000.00	172,500.00

Export wise Import Item Details Does Not Exist

Decision: With D/o C&PC OM No. 46011/16/2010-PC.II dated 20.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fire Sealing Materials consisting of 3-6548 RTV Silicone Foam Part A/B	1 kg	3-6548 RTV Silicone Foam Part A/B	1.01 kg/kg content in the export product

Case No.:1/4/87-ALC1/2010	Party Name:ATUL LIMITED,	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status: Approved
HQ File :01/87/050/00010/AM11/	RLA File :08/24/040/00012/AM11/	Lic.No/Date:0810088246 16.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39089000	62/0- HARDENER LAPOX EC	300000.000	K.G	41034600.00	894000.00 US\$	
				Total	41,034,600.00	894,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29103000	EPICHLOROHYDRIN	45900.000	K.G	4424301.00	96390.00 US\$	Value & Qty

2	29051100	CRESOL(ORTHO CRESOL)	52800.000	K.G	5331744.00	116160.00 US\$	Value & Qty
3	29189000	HEXAHYDROPTHALIC ANHYDRIDE	240600.000	K.G	23743611.00	517290.00 US\$	Value & Qty
4	29212910	TETRAHYDROPTHALIC ANHYDRIDE Condn.: - This licence issued under para 4.7 of H.B. for fixation of norms by ALC., N.Delhi.	21000.000	K.G	1715742.00	37380.00 US\$	Value & Qty
				Total	35,215,398.00	767,220.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2008 dated 02.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Hardener Lapox EC	1 kg	1. Epichlorohydrin	0.153 kg
		2. Cresol (Ortho Cresol)	0.176 kg
		3. Hexahydrophthalic Anhydride	0.802 kg
		4. Tetrahydrophthalic Anhydride	0.070 kg

Case No.:7/4/87-ALC1/2010	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status: Approved
HQ File :01/87/050/00016/AM11/	RLA File :03/95/040/00005/AM11/	Lic.No/Date:0310570131 20.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39042190	63/0- PVC COMPOUND (MEDICAL GRADE)	120000.000	K.G	10292125.32	228713.89 US\$	
				Total	10,292,125.32	228,713.89	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	65832.000	K.G	3214247.40	71427.72 US\$	Value & Qty
2	38122090	PLASTICIZER (DI OCTYL PHTHALATE)	53856.000	K.G	4483512.00	99633.60 US\$	Value & Qty
3	79070000	STABILIZER	5976.000	K.G	836341.20	18585.36 US\$	Value & Qty
				Total	8,534,100.60	189,646.68	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2008 dated 23.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Medical Grade)	1 kg	1. PVC Resin	0.5486 kg
		2. Plasticizer (Di Octyl Phthalate)	0.4488 kg
		3. Stabilizer	0.0498 kg

3.2 Following application is **withdrawn**:

Case No.:7/51/87-ALC1/2009	Party Name:DODIA ESTABLISHMENT	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39235090	63/0- PLASTIC CLOSURES IN DIFFERENT SIZES NET CONTENT : 1)HDPE POWDER/GRANULES :31,428.570 KILOGRAM 2)LDPE POWDER/GRANULES :62,857.140 KILOGRAM 3) CRCA Sheets (0.30 mm thickness)(indigenous):20959.30 kgs	115245.000	K.G	8244000.00	179217.00 US\$
				Total	8,244,000.00	179,217.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE Powder/ Granules	33000.000	K.G	1973400.00	42900.00 US\$	
2	39011010	LDPE Powder/ Granules	66000.000	K.G	5161201.00	112200.00 US\$	
				Total	7,134,601.00	155,100.00	

Decision: Zonal Jt.DGFT, Mumbai vide their letter dated 05.02.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 42/AM09 held on 13.01.2010.. Hence, the case was **withdrawn**.

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-18	HENKEL CAC PVT. LTD.		Status: Deferred
	NC No.: 4/AM11 Dated: 28.04.2010	HQ F. No. 01/87/162/00170/AM10/DES-VII	RLA F. No. 03/94/040/00423/AM09	

Application: Request is for fixation of adhoc norms for the export product “Polyester Solution containing 50% Resin Content and 50% Solvent ”

Position: Application received from RLA, Mumbai on 01.10.2009, a copy of which was forwarded to D/o C&PC on 12.10.2009. Comments awaited.

Deferred for four weeks.

3.3.2	Case No. A-19	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00059/AM10/DES-VII	Status: Deferred
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0210126791 Dated 21.05.2009	RLA F. No. 02/24/040/00029/AM10	

Application: Request is for amendment in the description of Import Item No. 1.

Position: Representation of the firm sent to D/o C&PC on 12.04.2010. Comments awaited.

Deferred for four weeks.

3.3.3	Case No. A-20	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00622/AM09/DES-VII	Status: Deferred
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0210121608 Dated 29.12.2008	RLA F. No. 02/24/040/00232/AM09	

Application: Request is for amendment in the description of Import Item No. 1.

Position: Representation of the firm sent to D/o C&PC on 21.04.2010. Comments awaited.

Deferred for four weeks.

3.3.4	Case No. A-21	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/01173/AM06/DES-VII	Status: Deferred
	NC No.: 4/AM11 Dated: 28.04.2010	Adv. Lic. No. 0310361260 Dated 29.12.2005	RLA F. No. 03/94/040/01054/AM06	

Application: Request is for review of decision taken in Norms Committee Meeting No. 4/AM07.

Position: Request dated 08.01.2010 received from RLA, forwarded to D/o C&PC on 21.04.2010.
Comments awaited.

Deferred for four weeks.

ONLINE CASES

4	Case No.: 9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.: 21/43/87-ALC1/2009	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00332/AM10/	RLA File :24/24/040/00012/AM10/	Lic.No/Date:2410026608 27.11.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.: 13/48/87-ALC1/2009	Party Name:FISHFA RUBBERS PVT. LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00371/AM10/	RLA File :24/24/040/00013/AM10/	Lic.No/Date:2410026646 01.12.2009	Defer Date:19.05.2010
	Position: Reply awaited from the firm.			

7	Case No.: 6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deferred and Re-indexed
	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

8	Case No.:8/48/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00366/AM10/	RLA File :03/95/040/00209/AM10/	Lic.No/Date:0310550673 14.12.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:15/48/87-ALC1/2009	Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00373/AM10/	RLA File :17/24/040/00041/AM10/	Lic.No/Date:1710002896 15.12.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

10	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

13	Case No.:22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:4/44/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00338/AM10/	RLA File :35/24/040/00025/AM10/	Lic.No/Date:3510028908	Defer

		19.01.2010	Date:19.05.2010
Position: D/o C&PC will furnish comments.			

15	Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status :Deffered and Re-indexed
	HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:22/48/87-ALC1/2009	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status :Deffered and Re-indexed
	HQ File :01/87/050/00380/AM10/	RLA File :35/24/040/00026/AM10/	Lic.No/Date:3510028907 19.01.2010	Defer Date:19.05.2010
	Position: Application awaited from RLA.			

17	Case No.:4/46/87-ALC1/2009	Party Name:DRIPLEX WATER ENGINEERING LTD.	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status :Deffered and Re-indexed
	HQ File :01/87/050/00349/AM10/	RLA File :05/23/040/00146/AM10/	Lic.No/Date:0510257386 02.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:16/48/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status :Deffered and Re-indexed
	HQ File :01/87/050/00374/AM10/	RLA File :07/24/040/00433/AM10/	Lic.No/Date:0710070021 15.02.2010	Defer Date:19.05.2010

Position: D/o C&PC will furnish comments.

21	Case No.:1/49/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00382/AM10/	RLA File :02/24/040/00190/AM10/	Lic.No/Date:0210138288 22.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:3/53/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00432/AM10/	RLA File :31/24/040/00236/AM10/	Lic.No/Date:3110042461 19.03.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:2/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00011/AM11/	RLA File :03/95/040/00796/AM10/	Lic.No/Date:0310569856 16.04.2010	Defer Date:26.05.2010
	Position: New Case; application awaited from RLA.			

25	Case No.:3/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00012/AM11/	RLA File :03/95/040/00806/AM10/	Lic.No/Date:0310569866 16.04.2010	Defer Date:26.05.2010
	Position: New Case; application awaited from RLA.			

	Case No.:4/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
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26	HQ File :01/87/050/00013/AM11/	RLA File :03/95/040/00026/AM11/	Lic.No/Date:0310569988 19.04.2010	Defer Date:26.05.2010
Position: New Case; application awaited from RLA.				

27	Case No.:5/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00014/AM11/	RLA File :03/95/040/00025/AM11/	Lic.No/Date:0310570129 20.04.2010	Defer Date:26.05.2010
	Position: New Case; application awaited from RLA.			

28	Case No.:6/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00015/AM11/	RLA File :03/95/040/00024/AM11/	Lic.No/Date:0310570130 20.04.2010	Defer Date:26.05.2010
	Position: New Case; application awaited from RLA.			

30	Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:4/87-ALC1/2010 28.04.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670 20.04.2010	Defer Date:26.05.2010
	Position: New Case; application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
